## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA (CAA) NO. 07/Chd/Hry./2017

In the matter of scheme of amalgama	tion of:
M/s. Cotys Buildcon Pvt.Ltd. & Ors.	Applicant-Transferor Cos.
With	
M/s. Pariksha Builders & Developers	Pvt. Ltd Applicant-Transferee Co.
Present: - Mr. Praveen Gupta, Advocate for applicant-companies.	
On request, the matter is adjourned to 12.05.2017.	
	(Justice R.P. Nagrath)
	(Justice R.P. Nagrath)

(Deepa Krishan) Member (Technical)

Member (Judicial)

April 26, 2017